

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

C.P. No. 65(ND)/2016

**IN THE MATTER OF:**

Sh. Rajesh Gupta

.....Petitioner

v.

M/s. Bharat Insecticides Ltd. & Ors.

.....Respondents

**SECTION : UNDER SECTION 397-398 of the Companies Act**

**Order delivered on 24.11.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**

**Hon'ble President**

**Deepa Krishan**

**~~Hon'ble Member (T)~~**

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**For the Petitioner(s) : Mr. Govind Rishi & Mr. Himanshu Vij, Advocates**

**For the Respondent(s) : Mr. P. Nagesh, Ms. Lakshmi Gurung, Mr. Rishi Sood, Ms. Easha Kadian & Mr. Yuvan Gandhi, Advocates**

**ORDER**

For order, see C.P. No. 64(ND)/2016

24.11.2017  
VINEET